

Single Bench

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No.126/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7th August, 2017, 10.30 A.M

Name of the Company		Tractors India Pvt.LtdVersus- P.K.Ores Pvt.Ltd.		
Under Section		9 IBC		
SI. No.	Representativ	tion of Authorized ve (IN CAPITAL TERS)	Appearing on behalf of	Signature with date

1. MR. RISHAN BANERTEE, Ada 2. MR. SHOUNAK MITRA, Adv

3. MR. ZULFIBAR ALI ALQUADERI, Adv

<u>07.08.2017 – C.P. No. 126 / KB / 2017 Tractors India Ltd. –Versus- P.K. Ores Pvt. Ltd.</u>

ORDER

Ld. Lawyers on behalf of the Petitioner is present and respondent is absent.

The petitioner is asked to intimate the respondent.

Fixed on 09.08. 2017.

(MANORAMA KUMARI) MEMBER (J)